

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 829**  
ANSWERED ON 06.02.2020

**PROJECTS UNDER PMKSY**

829. SHRI BHARTRUHARI MAHTAB

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of irrigation projects that have been identified and completed under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) so far since inception of the scheme, State-wise;
- (b) whether the Government has conducted any study to ascertain the impact of the scheme on the agricultural production in the country;
- (c) if so, the details and the outcome thereof and if not, the reasons therefor;
- (d) the details of the advanced technologies adopted/ likely to be adopted under the four components of the scheme along with the funds provided thereunder since inception, component and State/UT-wise; and
- (e) the other steps taken/being taken by the Government for effective implementation of the PMKSY and to achieve its targets within the stipulated time envisaged therein?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)

(a) to (c) During 2016-17, ninety-nine (99) on-going Major/Medium Irrigation (MMI) projects (and seven phases) under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) - Accelerated Irrigation Benefit Programme (AIBP) have been prioritized in consultation with States for completion in phases, along with their Command Area Development & Water Management (CADWM) works. AIBP works of 40 prioritized projects (including phases) have been reported to be completed. State wise details are at **Annexure – I**.

Using the remote sensing technology, cropped area assessment has been done by the Bhaskaracharya Institute for Space Applications and Geo-Informatics (BISAG) in the command of the 99 Priority Projects. The cropped area has been assessed as 40.57 L ha and 45.74 L ha during the year 2016 and 2018 respectively.

(d) For efficient distribution of available water, use of pressurized pipe system wherever feasible in the command of prioritized projects is encouraged. DoWR, RD & GR and Central Water Commission (CWC) has prepared guidelines for proper planning, design and implementation of Piped Irrigation Network and the same were circulated to States for reference during July, 2017. Further, the Per Drop More Crop (PDMC) component of PMKSY mainly focuses on water use efficiency at farm level through precision/micro irrigation.

Detail of the Central Assistance released during 2015-2016 to 2018-19 for the different components of the PMKSY including above measures is at **Annexure- II**.

(e) In respect of AIBP component, arrangement for funding the Central Assistance (CA) and State Share (SS) has been made through NABARD, so that there are no fund constraints. Further, online MIS has been developed for monitoring the progress of various components of PMKSY. The progress of the scheme is also reviewed at various levels from time to time.

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**ANNEXURE-I**

Annexure referred to in reply to parts (a) to (c) of Unstarred Question No.829 to be answered in Lok Sabha on 06.02.2020 regarding "PROJECTS UNDER PMKSY".

**Number of projects included and completed under PMKSY-AIBP**

		<b>No. Of projects included</b>	<b>No. Of Projects Completed</b>
<b>1</b>	<b>Andhra Pradesh</b>	8	1
<b>2</b>	<b>Assam</b>	3	1
<b>3</b>	<b>Bihar</b>	2	0
<b>4</b>	<b>Chhattisgarh</b>	3	2
<b>5</b>	<b>Goa</b>	1	0
<b>6</b>	<b>Gujarat</b>	1	0
<b>7</b>	<b>J&amp;K</b>	4	1
<b>8</b>	<b>Jharkhand</b>	1	0
<b>9</b>	<b>Karnataka</b>	5	2
<b>10</b>	<b>Kerala</b>	2	0
<b>11</b>	<b>Madhya Pradesh</b>	14 projects + 7 phases	11
<b>12</b>	<b>Maharashtra</b>	26	9
<b>13</b>	<b>Manipur</b>	2	0
<b>14</b>	<b>Odisha</b>	8	5
<b>15</b>	<b>Punjab</b>	2	2
<b>16</b>	<b>Rajasthan</b>	2	2
<b>17</b>	<b>Telangana</b>	11	3
<b>18</b>	<b>Uttar Pradesh</b>	4	1
	<b>Total</b>	<b>99 projects + 7 phases</b>	<b>40</b>

**ANNEXURE-II**

Annexure referred to in reply to part (d) of Unstarred Question No.829 to be answered in Lok Sabha on 06.02.2020 regarding “PROJECTS UNDER PMKSY”.

Sl. No.	STATE	AIBP	HKKP	PDMC	WDC
		2015-2019	2015-2019	2015-2019	2015-2019
1	Andhra Pradesh	22.63	71.88	1552.26	470.19
2	Arunachal Pradesh	0.00	98.56	25.40	69.91
3	Assam	107.92	1059.25	49.03	176.64
4	Bihar	125.65	88.47	90.61	99.24
5	Chhattisgarh	30.54	54.48	163.49	145.44
6	Goa	0.00	0.00	2.30	0.00
7	Gujarat	3547.65	2082.69	1059.55	454.39
8	Haryana	0.00	77.39	103.39	40.67
9	Himachal Pradesh	0.00	118.28	61.35	106.27
10	Jammu & Kashmir	60.80	249.59	21.07	141.12
11	Jharkhand	1038.35	0.00	80.67	66.51
12	Karnataka	1000.14	121.25	1199.15	547.48
13	Kerala	0.00	1.93	37.53	67.51
14	Madhya Pradesh	750.62	355.75	565.40	576.69
15	Maharashtra	1578.23	78.57	1135.46	879.49
16	Manipur	316.72	110.15	53.86	48.27
17	Meghalaya	0.00	151.59	16.73	45.20
18	Mizoram	0.00	10.23	51.47	70.42
19	Nagaland	0.00	124.53	53.64	158.43
20	Odisha	1215.63	213.19	174.40	356.14
21	Punjab	53.47	155.92	53.18	15.91
22	Rajasthan	403.42	173.36	547.82	941.94
23	Sikkim	0.00	29.95	69.45	7.70
24	Tamil Nadu	0.00	45.52	997.83	310.70
25	Telangana	673.17	140.90	679.32	203.07
26	Tripura	0.00	0.00	20.30	80.56
27	Uttar Pradesh	1153.43	93.34	221.79	197.31
28	Uttarakhand	0.00	214.77	94.80	58.78
29	West Bengal	0.00	7.55	95.70	95.93
30	UTs	0.00	0.00	2.73	0.00
31	HQ	0.00	0.00	6.16	0.00
	<b>Total</b>	<b>12078.37</b>	<b>5929.09</b>	<b>9285.84</b>	<b>6431.91</b>

HKKP – Har Khet Ko Pani

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